

**PROFORMA FOR DECLARATION ASSETS
(As On 31-03-2012)**

Name of officer (In full)Brijendra Kumar Shastri.....

Date of Birth11 October 1965.....

Present post held Add. Distt. & Session Judge, Durg (C.G.).....

Immovable Property				
Name of District Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired/ Whether by purchase, lease, mortgage, inheritance, gift or otherwise with details of persons from whom acquired.
1	2	3	4	5
	Housing and other Buildings	Land		
Bank Colony, Nawapara, Ambikapur, Distt-Surguja (C.G.)	Land with Building Field book No. 334/109, Area-0.22 Hec.	-	1- own and. 2- Smt Kaushlya Shastri- Wife	Got by Farther Shri Nagendra Kumar Shastri, by Registered Gift deed Dtttd 21/08/2011 (10 year ago joining Judicial Services)
Village Janjiry, Ward No-44, Tela- Dhamdha, Distt-Durg	-	Field book No-308/4, 1800 Sq. Foot (0.016 Hec.) only land		Purchased by Registerd sale dtd. on 05/10/2009 one year six month before Joining Judicial services.

Movable Property (Valued Above 25,000/- of Rs.)

Name of Articles

01- Car - Santro G.L.S. Audio B.D. IV- Perched on Wife name, by Bank Loan, Dated 29/04/2010 - 3,80,000/-

Desktop computer - In Wife name - 35,000/-

Note- (1) My wife is also a Govt. Sarvant in Higher Education as Asstt. Professor.

(2) Car Purched one Year ago Joining Judicial Servece.

Jewellery (Lamp Sum)

Jewellery (Worth Rs.)

Gold Jewellery (Aprox Weight- 500 gram., at present Gold worth
Approx 15,0000/- (Fifteen Lakhs only)

Silver Jewellery Approx Wight 2 k.g.

Wroth Approx 1,20,000/-(one Lakhs Twenty Thousand only)

Shares/Debentures

Name of issuing Company

Nos. of Shares

1

2

Nil

Nil

Life Insurance Policy & Others			
Name of issuing Company 1		Amount 2	
01. LIC Policy is name my Son Akshendra Kumar Shastri.		1,15,000 (One Lakh fifteen thousand)	
02. LIC Policy In own Name			
03. LIC Policy of SA 50,000 is name of Wife Smt Kaushlya Shastri.		2,00,000 (two Lakhs)	
04. LIC Policy of is own name.		80,000 (Eighty thousand)	
05. LIC Policy of is name of my Daughter Asshendra Ku. Shreya Shastri..		50,000 (Fifty thousand)	
Bank Deposites/Securities & Invesments			
	Name of Bank	City	Amount
1) Fixed Deposites	-	-	-
2) Savings Bank A/CS	Own Account in SBI	Durg	2,25,696/-
	My wife Account in SBI	Durg	3,11,117/-
3) PPF	Note-My Wife is an Govt. Servent in Higher Education Department as Asstt. Professor	-	-
4) GPF/CPF	-	-	2,77,652/-
5) NSS	-	-	-
6) Others	-	-	-

1 - In case where it is not possible to assess the value accurately the approximate value in relation to present condition may by indicated.

Note- the expected declaration of assets is subject to provisions of C.G. Civil Services (Conduct) Rules 1965